

[**Shri A. M. Thomas**]

- (i) Notification No. G.S.R. 14, dated the 2nd January, 1960 making certain further amendments to the Fertiliser (Control) Order, 1957 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-1873/59.]
- (ii) Annual Report of the Indian Council of Agricultural Research for 1956-57. [Placed in Library, See No. LT-1874/59.]

AMENDMENTS TO DELHI MOTOR VEHICLES RULES

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table under sub-section (3) of Section 133 of the Motor Vehicles Act, 1939, a copy of the Notification No. F. 12(235)/58, dated the 26th November, 1959 making certain amendments to the Delhi Motor Vehicles Rules, 1940, published in Delhi Gazette. [Placed in Library, See No. LT-1875/59.]

NOTIFICATIONS ISSUED UNDER RICE MILLING INDUSTRY (REGULATION) ACT AND ESSENTIAL COMMODITIES ACT

Shri A. M. Thomas: I beg (i) to re-lay on the Table, under sub-section (4) of the Section 22 of the Rice Milling Industry (Regulation) Act, 1958, a copy of each of the following Notifications making certain amendments to the Rice Milling Industry (Regulation and Licensing) Rules, 1959:—

- (a) G.S.R. No. 1129, dated the 12th October, 1959. [Placed in Library, See No. LT-1697/59.]
- (b) G.S.R. No. 1276, dated the 21st November, 1959. [Placed in Library, See No. LT-1732/59.]

(ii) to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of each of the following Notifications:—

- (a) G.S.R. No. 15, dated the 2nd January, 1960.
- (b) G.S.R. No. 38, dated the 9th January, 1960 making certain amendment to the Sugar (Movement Control) Order, 1959.
- (c) G.S.R. No. 1400, dated the 21st December, 1959.
- (d) G.S.R. No. 1401, dated the 21st December, 1959 containing the Rice (Eastern Zone) Movement Control Order, 1959.
- (e) G.S.R. No. 1402, dated the 21st December, 1959 containing the Calcutta Rice (Movement Control) Order, 1959.
- (f) G.S.R. No. 1419, dated the 23rd December, 1959 making certain amendments to the Uttar Pradesh Paddy and Rice (Restriction on Movement) Order, 1958.
- (g) G.S.R. No. 1420, dated the 23rd December, 1959 containing the Rice (Uttar Pradesh) Price Control Order, 1959.
- (h) G.S.R. No. 1423, dated the 24th December, 1959.
- (i) G.S.R. No. 1426, dated the 29th December, 1959 making certain amendment to the Rice (Madhya Pradesh) Second Price Control Order, 1958.
- (j) G.S.R. No. 18, dated the 2nd January, 1960 making certain further amendment to the Wheat Roller Flour Mills (Licensing and Control) Order, 1957.
- (k) G.S.R. No. 27, dated the 1st January, 1960 making certain amendment to the Rice (Uttar Pradesh) Price Control Order, 1959.
- (l) G.S.R. No. 28, dated the 1st January, 1960.
- (m) G.S.R. No. 29, dated the 1st January, 1960 containing the